

15.03.2016

Hon'ble Mr. Navneet Kumar, J.M.
Hon'ble Ms. Jayati Chandra, A.M.

Appl: Sri Amit Verma proxy counsel for Sri A. Moin
Resp: Sri H.G. Upadhyaya for R-1.
Counsel for other respondents is on adjournment.

List this case on 25.04.2016.

J. Ch
A.M.

RK

Upadhy
J.M.

O.A No. 348/2011

25.04.2016

Appl: Sri Amit Verma proxy counsel for Sri A. Moin
Resp: Sri Rajesh Katiyar holding brief for Sri H.G. Upadhyay (R-1)
Sri D.B. Singh holding brief for Sri Rajendra Singh (R- 2 to 5)

Learned counsel for the applicant prays for adjournment. List this case on 11.05.2016.

J. Ch
(Ms. Jayati Chandra)
Member (A)

RK

Upadhy
(Navneet Kumar)
Member (J)

O.A. 348/2011

11.05.2016

Hon'ble Mr. Navneet Kumar, Member (J),
Hon'ble Ms. Jayati Chandra, Member (A).

App: Sri A. Verma for Sri A. Moin.
Resp: Sri S. Lal for Sri H.G. Upadhyay.

Learned proxy counsel for the applicant submits that he has no instruction in the matter. Accordingly, OA is dismissed for wants of instruction.

JNS

J. Ch

Member (A)

Upadhy
Member (J)

copy A sealed
dated 11-5-16
Prakhar
13-5-16